

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TP (HC)/113 & 114/CAA/2017
NAME OF THE TRANSFEROR	:	SHITAL DEALERS PVT LTD
NAME OF THE TRANSFERRE	:	SRI VIJAYAA LAMINATES PVT LTD
UNDER SECTION	:	230

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMASAMY

G. V. MOHAN KUMAR

Counsel for Petitioner

G. Mohan

ORDER

Matter is called. Counsel for the Applicant present. No representation on behalf of the Respondent. Matter is posted for the presence of the Respondent. Put up on 17.01.2018.

-sel -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk